



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 27.10.2025

NOTICE

Please take notice that the following matter listed in the Court – IV on 27.10.2025 was not taken up. The next date of hearing in the matter is **18.11.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 4810, 5965 of 2025 in Comp. App. (AT) (Ins) No. 859 of 2025	Myotic Trading Pvt. Ltd. Vs. Deepak Maini Resolution Professional of Amzen Transportation Industries Ltd. & Ors.	Pranav Sachdeva	Ankit Singal- R4 Akash Agarwal - R3 Akash Tandon- R7 Brijesh Kumar Tamber- R5 Abhishek Anand

By order of Hon'ble Chairperson

-Sd/-

Registrar